

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**27. MA 627/2017 MA 22/2018 IN CP 264/2017**

**CORAM:**

**SHRI SHYAM BABU GAUTAM**  
**HON'BLE MEMBER (T)**

**SHRI KISHORE VEMULAPALLI**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 07.03.2023**

**NAME OF THE PARTIES: - Rakesh Malhotra & Ors.**

**V/s**

**Supermax Personal Care Pvt Ltd. & Ors**

**APPEARANCES: -**

**FOR THE APPLICANT** : Absent.

**FOR THE RESPONDENT** : Absent.

**Section: 241-242 of the Companies Act, 2013.**

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**ORDER**

The matter is taken convened through Virtual Hearing (VC).

Due to paucity of time, this matter could not be taken up. List  
this matter for hearing on **01.06.2023**.

**Sd/-**

**SHYAM BABU GAUTAM**  
**Member (Technical)**

**Sd/-**

**KISHORE VEMULAPALLI**  
**Member (Judicial)**